

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-1517/2018

New Delhi, this the 04th day of April, 2019

**Hon'ble Sh. S.N. Terdal, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

HC Vinay Kumar,
Son of Sh. Krishan Dev,
PIS No. 28070429,
Aged about 33 years,
Currently posted as P.S. Mahindra Park,
District North West (Delhi)
And resident of VPO-Bayanpur,
Tehsil & District-Sonepat,
Haryana-131001.

...Applicant

(None present)

Versus

1. Staff Selection Commission,
Through the Secretary,
Block no. 12, CGO Complex,
Lodhi Road, New Delhi-110091.
2. Commissioner of Police, Delhi,
Police Headquarters,
MSO Building, IP Estate,
New Delhi-110002.
3. The Lieutenant Governor cum Administrator of Delhi,
Through Secretary, Home Department,
Govt. of NCT of Delhi,
Delhi Secretariat, IP Estate,
New Delhi-110002. ...Respondents

(Through Sh. G.D. Chawla for Ms. Harvinder Oberoi and Sh. Aamir Sheikh for Sh. Hanu Bhaskar)

ORDER(ORAL)**Hon'ble Sh. S.N. Terdal, Member (J)**

No one is present for the applicant. Noting his continued previous absence, on 27.03.2019 last chance was given. Today also, no one is present on his behalf.

The OA is dismissed for non prosecution. No costs.

(A.K. Bishnoi)
Member(A)

(S.N. Terdal)
Member(J)

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